

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

(IB)-460(PB)/2017

IN THE MATTER OF:

BDR Builders and Developers Pvt. Ltd. APPLICANT / PETITIONER
Vs
Shilpi Cable Technologies Limited RESPONDENT

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 24.01.2018

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**S. K. MOHAPATRA
HON'BLE MEMBER (TECHINCAL)**

PRESENTS:

For the APPLICANT

**:- Mr. Ashish Aggarwal, Advocate
Ms. Sanyogita Yash, Advocate**

For the RESPONDENT

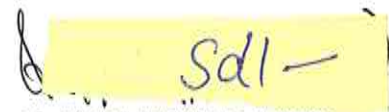
**:- Mr. Abhinav Vashisht, Sr. Advocate
Mr. Ashish Aggarwal Advocate
Ms. Sanyogita Jain, Advocate**

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 7th February 2018.



**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**



**R. VARADHARAJAN
MEMBER (JUDICIAL)**